

**Adverse Impact of T.V**

1532. SHRI RAJNI RANJAN SAHU:

SHRI SUSHILKUMAR SAMBHA-  
JIRAO SHINDE:

SHRIMATI VEENA VERMA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government's attention has been drawn to a study published in the 'Hindustan Times' dated 27th September, 1993 on 'TV-Impact on the growth of children' in the context of multiplicity of TV-Programmes available and the growing reliance TV programme and feature films shown on TV placed on sex and violence as important ingredients of success formula ; and

(b) if so, the steps being taken by Government to prevent the adverse impact of TV programmes on the children and on the posterity ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) Regulation of the exposure of children to television can only be undertaken by their parents/guardians and not by the Government.

**Thermal Power Stations at Pitheads of Coal Mines in Bihar**

@ 1533. SHRI BRAHMADEO ANAND PASWAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that coal produced in Bihar is being taken outside the State for setting up Thermal Power Stations;

(b) if so, whether Government propose to consider to set up thermal power stations at the 'Pitheads' of the coal mines in Bihar itself;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) : (a) Yes, Sir.

(!) and (c) The National Thermal Power Corporation is establishing the Kahalgaon Thermal Power Project in Bihar in the Central Sector which would supply power to all the states in the Region.

(d) Does not arise.

**Increase in Power Tariff in Gujarat**

@1534. SHRI AHMED MOHMEDBHAI PATEL : Will the Minister of POWER be pleased to state :

(a) whether the increase in power tariff has greatly affected the farmers of Gujarat;

(b) if so, whether the farmers in Gujarat have represented to the Central Government to direct the State Government for not raising the power tariff in the State;

(c) what are the main demands of farmers in Gujarat; and

(d) to what extent the demands were accepted ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) : (a) Even after the recent increase in tariff, which was effected after a period of 6 years, the average rate of realisation from agricultural sector in Gujarat comes to about Rs. 39.61/ kwh only.

(b) and (c) State Govt, has received certain representations from different groups for reduction in the proposed increase in tariff.

(d) Gujarat Electricity Board, in consultation with the State Govt., has partially reduced the rates of increase in tariff, than originally notified.

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@Previously Unstarred Question 99 transferred from 3rd December, 1993.